

NOTICE

It is notified for general information that 13.10.2022 has been declared as Holiday in this High Court and in lieu thereof 29.10.2022 (Saturday) is made as a Court Working day in this Court.

All the **freshly registered** Urgent Cases filed on 10.10.2022 (after 12 Noon) and 11.10.2022 (before 12 Noon) as well as **freshly registered** Regular Bails/ Suspension of Sentence/ Criminal Revision (Bail) filed U/s 102 of Juvenile Justice (Care and Protection of Children) Act, 2015, Criminal Appeals (Bail) filed U/s 14A (2) of Scheduled Caste & Scheduled Tribes (Prevention of Atrocities) Act, 1989 as amended by the Amendment Act, 2015 and Criminal Appeals (Bail) filed U/s 21 of National Investigation Agency Act in which advance notice to State has been issued for 13.10.2022 will be listed on 14.10.2022

However, all the remaining cases adjourned/ listed for 13.10.2022 will be listed on 29.10.2022

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
OSD Judicial (Listing)
12.10.2022